

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 970 OF 2006

NATHA SHANKAR MAHAJAN

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 19/04/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s) Mr. S. Bhowmick, Adv. for
Mr. Ranjan Mukherjee, Adv.

For Respondent(s) Mr. Ravindra Keshavrao Adsure, Adv.

UPON hearing counsel the Court made the following
O R D E R

A request for adjournment has been made stating that
the arguing counsel Mr. Ranjan Mukherjee is not well.
List this matter next week.

(Pardeep Kumar)
Court Master

(Shashi Bala Vij)
Court Master